IN THE HIGH COURT OF ORISSA, CUTTACK

It is informed to all the Advocates/Advocates' clerks/Applicant that the following certified copies are ready for Delivery.

Date : 01.02.2022								
SL No	I -	Name of Applican t		Date of Applicatio n	Case No.	C.C Type	Dealin g Sectio n	Seat
1	4	B B RAY	60735/202	23.12.2021	WP(C)/36619/202	GENERA L		(Sea t No-)
2	3	S K DAS	1346/2022	06.01.2022	ABLAPL/16160/20 20	GENERA L		(Sea t No-)

NIC